

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3707

ANSWERED ON:19.04.2010

VIOLATION OF LABOUR LAWS BY BIL

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yaskhi Shri Madhu Goud

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether workers are hard pressed working in shifts and several safety measures and various labour laws are being overlooked by the construction company Brahamputra Infrastructure Limited (BIL);
- (b) if so, the details thereof alongwith the number of workers/labourers died as a result thereof during each of the last three years and the current year;
- (c) whether the Government has taken any steps to blacklisted the Brahamputra Infrastructure Limited (BIL);
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to protect the interests of workers engaged in said company?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (e): The information is being collected and will be laid on the Table of the House.